

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2097
ANSWERED ON:23.07.2014
INSURANCE COVER FOR NUCLEAR PLANTS
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Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government proposes to provide insurance cover to existing and new nuclear power plants in the country;
- (b) if so, the details thereof;
- (c) whether this provision is intended to address the fulfilment of the liability clauses as stated in the nuclear cooperation agreement signed with various nations and if so, the details thereof;
- (d) whether the public sector insurance companies are also involved in providing insurance cover for nuclear plants; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

- (a) &(b) Insurance cover for cold zone assets (Conventional areas) is in place in existing nuclear power stations. In respect of projects under construction and 'erection all risk policy' is taken by the operator. In addition, transit insurance is also taken based on requirement.
- (c) Under the Civil Liability for Nuclear Damage Act, 2010, only the Operator is required to furnish insurance policy or such other financial security or combination of both, covering his liability. Required action for providing such financial security has been taken by the operator Nuclear Power Corporation of India Limited (NPCIL). Some international as well as domestic suppliers have expressed concern regarding non-availability of cover for their risks.
- (d) &(e) Public sector insurance companies presently provide the insurance cover for cold zone assets at existing nuclear power plants and 'erection all risk policy' for projects under construction. In respect of insurance under the Liability Law, some discussions have been undertaken with the public sector insurance companies.